

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : :

PETITION NUMBER : CP/711/IB/CB/2017

NAME OF THE PETITIONER : JAGADESH PRATHAP

NAME OF THE RESPONDENT(S) : KUTTY FLUSH DOORS & FURNITURE CO PVT LTD

UNDER SECTION : 7 RULE 4

| S.No. NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------------------------|-------------|-----------|
|-------------------------|-------------|-----------|

REPRESENTATION BY WHOM

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|--------------------|----------------------|---|
| PJ SRI GANESH | For Financial Credit |  |
| V. PRACHANTH KIRAN | For Respondent |  |

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 01.03.2018.


(S VIJAYARAGHAVAN)
Member(Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc